

है, मैं उसके साथ हूँ। मैं इन महानुभावों को अपने दिल की ओर से श्रद्धांजलि अर्पित करता हूँ और प्रार्थना करता हूँ कि भगवान उनके शोक-संतप्त परिवार को इस शोक को सहन करने की शक्ति दे।

MR. SPEAKER : The House will stand in silence for a minute as a mark of respect to the departed souls.

*The Members then stood in silence for a short while.*

SOME HON. MEMBERS rose—

SHRI K. MANOHARAN (North Madras) : Mr. Speaker, Sir, on a point of order.

MR. SPEAKER : There is nothing before the House.....(Interruption)

PRADHAN MANTRI, PARAMANU URJA MANTRI, GRIH MANTRI TATHA SOOCHANA AUR PRASARAN MANTRI (SHRIMATI INDIRA GANDHI) : After I introduce the Ministers he may raise it.

MR. SPEAKER : I will explain ..(Interruption).

SHRI K. MANOHARAN : Let me explain the point of order.

MR. SPEAKER : May I give you some information ? We had the Presidential order about Hindi. We have another order again this morning. I will explain them after the Prime Minister has introduced the new Ministers.

#### INTRODUCTION OF NEW MINISTERS

PRADHAN MANTRI, PARAMANU URJA MANTRI, GRIH MANTRI TATHA SOOCHANA AUR PRASARAN MANTRI (SHRIMATI INDIRA GANDHI) : Sir, may I, with your permission, introduce the new members of the Council of Ministers, Shri C. Subramaniam, Minister of Planning, Science and Technology/Yojna Mantri, Vigyan aur Prodyogiki Vibhag Mantri; Shri Uma Shankar Dikshit, Minister of Works and Housing/Nirman aur Awas Mantri; Ministers of State—

Shri H. N. Bahuguna, Minister of Communications/Sanchar Mantri; Prof. D. P. Chattopadhyaya, Health and Family Planning/Swas-thya aur Pariwar Niyojan; Shri Mohan Dharia, Planning/Yojana Mantralaya; Shri Shah Nawaz Khan, Steel and Mine/Ispat aur Khan Mantralaya; Shri Ghanshyam Oza, Industrial Development/Audyogik Vikas Mantralaya, Deputy Ministers— Shri Bedaprata Barua, Company Affairs/Kampani Karya Vibhag; Shri A. C. George, Foreign Trade/Videsh Vyapar Mantralaya; Shri Baijnath Kureel, Irrigation and Power/Sinchai aur Vidyut Mantralaya.

AN HON. MEMBER : Where is he ?

SHRIMATI INDIRA GANDHI : I am sorry; I think, he is answering questions in the Rajya Sabha.

SHRI S. M. BANERJEE (Kanpur) : They are not present even on the opening day.

SHRIMATI INDIRA GANDHI : Shri-mati Sushila Rohatgi, Finance/Vitta Mantralaya; Shri B. Shankaranand, Parliamentary Affairs/Sansadiya Karya Vibhag; Shri Dalbir Singh, Petroleum and Chemicals/Petroleum aur Rasayan Mantralaya; Shri Dharamvir Singh, Information and Broadcasting/Soochana aur Prasaran Mantralaya; Shri Kedar Nath Singh, Parliamentary Affairs/Sansadiya Karya Vidhag, Shri Balgovind Verma, Labour and Rehabilitation/Shram aur Punarwas Mantralaya; and Prof. D. P. Yadav, Education and Social Welfare/Shiksha aur Samaj Kalyan Mantralaya.

SHRI N. SREEKANTAN NAIR (Quilon) : She has read out something. We did not understand what she said.

MR. SPEAKER : She was also reading in English.

#### RE : DESIGNATIONS OF MINISTERS

SHRI K. MANOHARAN (North Madras) : Sir, my point of order is this. I have got the list of questions before me. The first question has been asked by Shri R. S. Pandey and Shri S. M. Krishna but I do not know to which Minister it is addressed because it reads :

[Shri K. Manoharan]

"Will the Raksha Mantri be pleased to state".

(*Interruption*). I am afraid, the slightest derailment of Raksha Mantri may land in Riksha Mantri also. But that is not the point; my point is this.

SHRI S. M. BANERJEE (Kanpur) : A language cannot be ridiculed like that, English is a foreign language.

SHRI K. MANOHARAN : I am not ridiculing. My intention is not to ridicule any language at all. I love Hindi and I respect Hindi. That is a different matter. The point is that I think this is unconstitutional. In article 343 of the Constitution it is very clearly stated :

"The official language of the Union shall be Hindi in Devanagari script."

But here it is in the Roman script, I think, this is against the spirit and letter of the Constitution.

Secondly, it violates flagrantly the assurances given by the late lovable Prime Minister, Pandit Jawaharlal Nehru, the father of the present Prime Minister.

Thirdly, it violates the Official Languages Act. I can quote...

MR. SPEAKER : Please be brief.

SHRI K. MANOHARAN : Please have some patience. I have never in my parliamentary life created any scene whatsoever. This is the first time I am expressing my feelings on behalf of the people of South, non-Hindi speaking people...

SHRIMATI LAKSHMIKANTHAMMA (Khammam) : Let him speak on behalf of his own State, not on behalf of others. (*Interruptions*)

SOME HON. MEMRERS : Sit down.

SHRI K. MANOHARAN : I can afford to ignore her.

I quote from the Official Languages Act.

"3. (1) Notwithstanding the expiration of the period of fifteen years from the commencement of the Constitution, the English language may, as from the appointed day, continue to be used, in addition to Hindi,...

(a) for all the Official purposes of the Union for which it was being used immediately before that day; and

(b) for the transaction of business in Parliament."

It has been an accepted practice that two Questions Lists are simultaneously printed, one for the sake of Hindi speaking people and another for the sake of non-Hindi speaking people. The *Status quo* was being maintained. There has been no disturbance or difficulty whatsoever. Suddenly, like a bolt from the blue, this has been done and we are asked that we must swallow it. On behalf of my party, if the hon. lady Member has got any objection, and on behalf of my State, I categorically say that it is not acceptable to us, to the D. M. K. Party as well as to the people of South.

Another point, the most important one, is this. In 1965, when there was a turmoil, if I may be permitted to say, a conflagration, in Madras State, in Tamil Nadu, regarding anti-Hindi agitation, I am very happy to say that the present Prime Minister who was then the Information and Broadcasting Minister had the courage to visit Madras State where she said to the press, "If the language issue is like this, I am sure it requires re-appraisal." While she said "re-appraisal", we never thought re-introduction of Hindi in this Roman script.

We feel this is an indirect declaration of cultural war on the people of non-Hindi speaking people.

I had a talk with the Parliamentary Affairs Minister, Shri Raj Bahadur. He said, "You are free to call the Prime Minister as Prime

Minister. You need not call as Pradhan Mantri." When I asked him why in the English Questions List Pradhan Mantri is also introduced, he said, it is Prime Minister/Pradhan Mantri—there is an oblique...

AN HON. MEMBER : Oblique Prime Minister.

SHRI K. MANOHARAN : If you refer to the English dictionary, "oblique" means dishonest. So, this oblique business must go... (Interruptions) We are all one here. We are for the creation of a socialistic society and the process of consolidation of socialistic forces is in the offing.

In 1971, the people have given a clear mandate. Not for this language purpose. I must say that the people have forgotten the language issue. Everywhere, there was tranquillity and the country pinned its faith on the personality of the Prime Minister who could deliver the goods. Why is this Hindi issue being raked up again ?

I request the Prime Minister that she must immediately see that the Presidential Order, the Notification, is withdrawn forthwith. Secondly, the *status quo* should be restored. If these two things are not accepted by the Prime Minister, she need not express regret... (Interruption) I am not like Mr. Jyotirmoy Bosu. I want to be sober. I request the Prime Minister to withdraw it forthwith. Who are the people behind the villainy, criminality, I do not know. I urge upon the Prime Minister that she should understand the depth of the feelings of the non-Hindi speaking people. We must follow the previous practice. There has been absolutely no difficulty or disturbance whatsoever experienced so far in following that practice. So, shall I request you, Mr. Speaker, and through you, the Prime Minister, that she should make a statement immediately ? Because, Sir, our responsibility towards the people and our duty towards the people is much more than the petty language issue. This is high time for us to do something for the good of the country. Immediately after the historic announcement of the nationalisation of General Insurance people are very happy and they have sent telegrams after telegrams to the Prime Minister. Why ? Because, people

believe, the is tending towards the socialist path. But then came a brake. In this way people definitely doubt and suspect the intention of the Prime Minister.

MR. SPEAKER : You may kindly conclude.

SHRI K. MANOHARAN : Mr. Speaker, let me finish. Why I take some time is this. I prevail upon the Prime Minister that she should come out with a statement withdrawing the President's Notification and the *status quo ante* should be restored.

SHRI A. K. GOPALAN (Palghat) : We took up this matter. The Minister of Parliamentary Affairs told us also. I don't know why this situation was created, because it is not for the sake of Hindi, it is not those who love Hindi who would like to do like this. All this creates suspicion, that they are imposing something. You said, Sir, there is some other order like that. We want to know what it is.

SHRI INDRAJIT GUPTA (Alipore) : This Presidential Order making these rules has been made under Clause (3) of Art. 77 of the Constitution. This relevant clause says :

"The President shall make rules for the more convenient transaction of the business of the Government of India, and for the allocation among Ministers of the said business."

I would like to know from the Government as to what were the great inconveniences which were being felt, like for instance writing the Finance Ministry as Finance Ministry instead of Vitta Mantralaya in the Question Lists and in the papers circulated in English. What was the great inconvenience felt, for the purpose of writing these designations, to make the English-knowing Members understand the relevant designations of the Ministers ? I am unable to understand the reasons for any inconveniences being caused on this score. In view of the delicate nature of the language problem, and the allergy which rightly or wrongly does exist in large areas and parts of this country on this question, it will take us some time more to solve this problem with patience. I cannot imagine a more tactless thing

[Shri Indrajit Gupta]

that the Government could have done at this stage. This change is only a diversion from much more pressing and urgent problems facing the country and the people. This is nothing but a diversion, if I may say so, a provocation, which may have been unwittingly done, but nevertheless it acts as a provocation and disturbs the feelings of the Members who come from the non-Hindi regions.

I do not know why Government should stand on false prestige in this matter. I don't think it is necessary that this must be done. They could have continued in the old way, which was working quite well.

Nobody has enmity to Hindi. I am not against Hindi I understand Hindi perfectly well. But it is a question of what attitude you adopt which is behind all this. Why should they suddenly rake up this Hindi problem suddenly in this fashion, without consulting anybody, without consulting any of the opposition parties? Suddenly we are confronted with this thing.

So I very strongly support what Mr. Manoharan has said. I would request the Government not to stand on a sense of prestige but to reconsider this matter and to withdraw this step. Nothing is going to be lost, heavens are not going to fall if this change is not done. We should continue the old system which was working smoothly without any difficulty and we should be allowed to continue that system.

SHRI SHYAMNANDAN MISHRA (Bengaluru) : I have no doubt that all these forms are bound to be acceptable in course of time, just as the term 'Lok Sabha' is acceptable to Hon. Members, which happens to be on the top of the Order Paper.

SHRI G. VISWANATHAN (Siddipet) : That should also be changed to House of the People.

SHRI SHYAMNANDAN MISHRA : But the more important thing is that Government should have thought that it would have suited everybody if the new forms were given simultaneously with the old forms in brackets.

Would Government not be pleased to consider this?

SHRI K. MANOHARAN : That is what they have put in oblique...

SHRI SHYAMNANDAN MISHRA : My hon. friend is afraid of 'oblique'.

SHRI SAMAR GUHA (Contai) : May I submit...

MR. SPEAKER : I am sorry; no debate is going on now.

SHRI SAMAR GUHA : I had written to you in advance.

SHRI S. M. BANERJEE : Let the Prime Minister make a statement. Otherwise, we shall lose the Question Hour. The questions are also equally important.

SHRI SAMAR GUHA : I had written to you in advance...

MR. SPEAKER : I do not want the whole of the Question Hour to be taken up by this.

SHRI A. P. SHARMA (Buxar) : The point of order has to be disposed of by you and not by the Prime Minister. What is the point of order?

SHRI SEZHIYAN (Kumbakonam) : The point of order is that this is a departure from the old practice.

SHRI BIRENDER SINGH RAO (Mahendragarh) : On a point of order...

SHRI SAMAR GUHA : The order that has been issued is in clear violation of the spirit of the Constitution and also the resolution that had been adopted in this House in regard to language. This just cannot be done; they cannot suddenly switch over to Hindi translation. It might be done by Hindi transliteration. It could also be done simultaneously; they could have English and side by side there might be Hindi transliteration also. I repeat that this violates the spirit of the Con-

stitution; this vitiates the resolution on language which had been adopted in this House, according to which it was said that Hindi and English would be there simultaneously. I am not opposed to the Hindi version. I would submit that the nomenclature could have been given by transliteration, instead of trying to discover some awkward words to designate the Ministries. I feel that in accordance with our Constitution and also the spirit of the resolution that we have adopted, the nomenclatures of the Ministries should be in English; they may be in brackets in Hindi.

**SHRI BIRENDER SINGH RAO** : Sir, you have already been very partial to some friends who have allergy towards Hindi.

**SOME HON. MEMBERS** : No, no.

**SHRI SAMAR GUHA** : There is no question of allergy.

**SHRI BIRENDER SINGH RAO** : I would like to know whether there is any such thing as pure English. English as such consists of words from all languages. English has got words from all languages in the world. If some words of Hindi are added to the English language, English will still remain English. Simply because of the addition of just a few words of Hindi, how can we say that English has ceased to be English? English has got French, Latin and German words in it. So why can there not be Hindi words also in English?

**PRADHAN MANTRI, PARAMANU URJA MANTRI, GRIH MANTRI TATHA SOOCHNA AUR PRASARAN MANTRI (SHRIMATI INDIRA GANDHI)** : Last time, we established a good system that we should meet, the Leaders of the Opposition to decide all these points. Since this is becoming a rather heated debate, I suggest that we may meet some time today or tomorrow and we may talk it over.

So far as Shri Shyamnandan Mishra's suggestion is concerned, we have already taken that decision that English and Hindi should be there together. But we shall discuss this with all of the opposition leaders, rather than have this debate here.

**SHRI G. VISWANATHAN** : They should

have discussed with all the leaders of the Opposition first.

**SHRI K. MANOHARAN** : The assurance given by the Prime Minister is that we can sit shortly within a day or two ..

**AN HON. MEMBER** : Today.

**SHRI K. MANOHARAN** : Our convenience must also be taken into account. We can meet today or tomorrow, at any rate, not in the distant future. We must sit and we must see that a formula or a concrete proposal is evolved which would be acceptable to the non-Hindi-speaking as well as the Hindi-speaking people. Is that the spirit that she has expressed?

**SHRIMATI INDIRA GANDHI** : Yes, that is it.

**SHRI KALYANASUNDARAM (Tiruchirappalli)** : Till that time, will the notification be kept in abeyance?

**SHRI INDRAJIT GUPTA** : You said something about some new Presidential order coming into effect. We do not know what it is.

**MR. SPEAKER** : This is not the Presidential Order. The Presidential Order was the first one. The second one is from the Prime Minister's Secretariat. We can give the English equivalent also along with Hindi—that was what she said just now.

**SHRI KALYANASUNDARAM** : The Presidential Order is not binding on the Lok Sabha; it relates only to government business.

**SHRI SEZHIYAN** : Let us postpone the entire question hour.

**SHRI ATAL BIHARI VAJPAYEE (Gwalior)** : No; there are important questions on the list; we cannot do it.

**MR. SPEAKER** : I will just translate the word 'Raksha Mantri'...

**SHRI J. M. GOWDER (Nilgiris)** : No, no. We will not take it. What is the meaning of 'Raksha Mantri'?

MR. SPEAKER : I am not going to postpone the question hour.

SHRI R. S. PANDEY (Rajnandgaon) : I had tabled the question. But they are speaking on my behalf.

SHRI J. M. GOWDER : Who is he to ask that ?

SHRI R. S. PANDEY : Whether to use the words 'Raksha Mantri' or 'Defence Minister' is my privilege. But they are protesting.

*Prashna pratham. (Interruptions).*

SHRIMATI INDIRA GANDHI : Shri Manoharan has accepted my proposal. So I would make this appeal to the House : let us go through the question hour now and then we can discuss this matter; actually there is very little time left of the question hour.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Let it be in the old form.

SHRIMATI INDIRA GANDHI : The question of form does not arise. The hon. Speaker takes only the number of the questions. It is in the old form in that sense.

MR. SPEAKER : Question No. 1.

SHRI K. BALAKRISHNAN (Ambalappuzha) : On a point of order. I am an elected member of this House. Am I not expected to know what is happening in this House ?

SHRI S. M. BANERJEE : Let him ask somebody else to tell him.

SHRI R. S. PANDEY : *Prashna pratham.*

SHRI JAGJIVAN RAM : *rose—*

SHRI J. M. GOWDER : *Inda Mantri Perenna ?*

SHRI JAGJIVAN RAM : I am the Defence Minister.

## ORAL ANSWER TO QUESTION

### Heavy Movement and Concentration of Pakistani forces on Indo-Pakistan Borders

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\*1. SHRI R. S. PANDEY :  
SHRI S. M. KRISHNA :

Will the RAKSHA MANTRI be pleased to state :

(a) whether there has been heavy movement and concentration of Pakistani forces on different sectors of the Indo-Pakistan border during the recent past;

(b) whether Pakistani Forces are indulging in provocative actions and making intrusions into the Indian territory; and

(c) if so, the details thereof and whether necessary steps have been taken by Government to meet the situation created by Pakistan on the border ?

RAKSHA MANTRI (SHRI JAGJIVAN RAM) : (a) to (c). No abnormal movement or concentration of Pakistani troops has been noticed along the Indo-Pakistan border. Unusual activity by West Pakistani troops has, however, been noticed along some sectors of the border with East Bengal. Pakistani forces have intruded into Indian territory on 7 occasions since 25th March in the Eastern Sectors. There have been 43 incidents of firing across the border and 3 cases of kidnapping. There have also been 16 air violations by Pakistani aircrafts. 19 protests have been lodged with the Government of Pakistan on these incidents. Our Security Forces are maintaining constant vigil on the borders and have instructions to take appropriate action against Pakistani intrusions.

श्री राम सहाय पांडे : अध्यक्ष महोदय, रक्षा मंत्री जी ने अपने उत्तर में पाकिस्तान द्वारा हो रहे आक्रमण का जिक्र किया है। मैं उन से यह जानना चाहता हूँ कि पाकिस्तान की रेगुलर आर्मी ने जब हमारे पूर्वी क्षेत्र में सात बार आक्रमण किया, तो हमने उसका